

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

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| PETITION No./IA No. | CP(C/ACT)/27/KOB/2023 |
| SECTION | 241 , 242 & 213 C/ACT |
| NAME OF PARTIES | FIJO JOSE AND 35 OTHERS V/S CASINO CULTURAL AUDITORIUM LIMITED AND 6 OTHERS. |
| PETITIONERS ADVOCATE/ PROFESSIONAL | HARI KUMAR G NAIR, AKHIL SURESH, ATHUL MV. |
| RESPONDENTS ADVOCATE/ PROFESSIONAL | MENON & PAI |

25 April 2024

O R D E R

CP(C/ACT)/27/KOB/2023

Learned Counsel, Mr. Pranoy Harilal appears physically on behalf of the Respondents. Learned Counsel, Mr. Hari Kumar G Nair appears on behalf of the Petitioners through virtual mode seeks time to file rejoinder. Time granted, let the same be done within a period of 3 weeks, after serving copy of the same on the Counsel appearing for the other side.

List this matter for further consideration on **25.06.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**